

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3336
(To be answered on the 15th March 2018)

Increase in Flight Services

3336. ADV. SHARADKUMAR MARUTI BANSODE

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the steps the Ministry has taken to improve and increase the flight services in the country during the last one year; and
(b) the number of new airports developed and made operational during the last one year?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a): With repeal of Air Corporation Act in March 1994, the Indian Aviation was deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate. Under the provision of Sub-rule (1A) of rule 134 of the Aircraft Rules, 1937 the Central Government has laid down Route Dispersal Guidelines, with a view to achieving better regulation of air transport services and taking into account the need for air transport services of different regions in the country. It is, however, up to the airlines to provide air services to specific places depending upon the traffic demand and commercial viability. As such, the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by Government.

Further, Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS) - UDAN on 21st October, 2016. The primary objective of the Scheme is to facilitate / stimulate regional air connectivity by making it affordable supporting airline operators through (1) concession by Central Government, State Governments and airport operators to reduce the cost of airline operations on regional routes / other support measures and (2) financial support (Viability Gap Funding or VGF) to meet the gap, if any, between the cost of airline operations and expected revenues on such routes. RCS-UDAN is a demand driven Scheme where airline operator undertake the assessment of demand on a particular route and bids under the Scheme from time to time.

(b): Airports Authority of India (AAI) has developed and operationalized a Greenfield Airport at Kishangarh in Rajasthan. Besides, 56 Airports have been developed under RCS-UDAN as per details given at Annexure.

**List of Unserved Airports
Round 1&2 RCS-UDAN**

Sr. No	Unserved Airports	Unserved Airport
	Round 1	Round 2
1.	ADAMPUR	ALIGARH
2.	AMBIKAPUR	AZAMGARH
3.	BHATINDA	BALDOTA/KOPPAL
4.	BIKANER (NAL)	BAREILLY
5.	BILASPUR	BOKARO
6.	BURNPUR	CHITRAKOOT
7.	COOCH BEHAR	DARBHUNGA
8.	JAGDALPUR	DUMKA
9.	JAISALMER	HISSAR
10.	JALGAON	JHANSI
11.	JAMSHEDPUR	KANNUR
12.	JEYPORE	KARGIL
13.	JHARSUGUDA	KESHOD
14.	KANDLA	KISHANGARH
15.	KANPUR (CHAKERI)	MORADABAD
16.	KOLHAPUR	MUIRPUR(KORBA)
17.	LUDHIANA	PAKYONG
18.	MITHAPUR (DWARKA)	PASSIGHAT
19.	MUNDRA	PITHORAGARH
20.	MYSORE	RUPSI
21.	NANDED	SHRAVASTI
22.	NEYVELI	TANJORE
23.	OZAR (NASIK)	TEZU
24.	PATHANKOT	UTERLAI
25.	RAIGARH (JINDAL)	VELLORE
26.	ROURKELA	
27.	SALEM	
28.	SHIMLA	
29.	SHOLAPUR	
30.	UTKELA	
31.	VIDYANAGAR	